

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 130
Appeal No. 1206/252/ND/2018**

Under Section: 252

In the matter of:

Nextgen Bhumiestates Private Limited

....Appellant

Vs.

ROC

...Respondent

Order delivered on 14.05.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI PRADEEP R. SETHI
HON'BLE MEMBER (T)**

For the Appellant : Mr. Naveen Shree Pandey, Adv.

For the ROC : Ms. Kusum Yadav, CP

For the IT :

ORDER

ROC and Income Tax Department are directed to file reply, with copy in advance to the other side. For further consideration on 15.07.2019.

Sd/-

Sd/-

**(PRADEEP R. SETHI)
MEMBER (TECHNICAL)**

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

